

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 11366/2019

STATE OF U.P.

Petitioner(s)

VERSUS

PACHAURI

Respondent(s)

Date : 07-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps for
effecting service on the sole respondent within two weeks.

List again on 15.4.2020.

ANIL LAXMAN PANSARE
Registrar